

List of cases instituted on or after 1st August 2018 where Case Management Hearing was held during the month of January-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Ms. Pinki, District Judge, Commercial Court-01	CENTRAL	CS DJ-615691/16	ICICI BANK VS. KULWANT RAI ARORA	Manish Dewan, Sh. Pawan Kr. Shishodia	08.09.2015	31.01.2020
			TM-34/17	B.D.R Products Vs. Gaurav Jasuja	Mr. Ashok Mittal (P), Mr. F.K. Jha (D)	09.06.2017	25.01.2020
			TM-15/17	S.K. Educations Vs. Bachpan School & Ors.	Mr. Asit Rastogi (P)	04.05.2017	29.01.2020
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL	NIL	NIL	NIL	NIL
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	CS(COMM)/411/2019	S.B. SHAH & CO. PVT. LTD. V/S SHIVANI TEXTILES LIMITED	RANJAN DOSHI, ADV.	04.04.2019	16.01.2020
			CS(COMM)/195/2019	M/S MANJUL PUBLISHING HOUSE P. LTD. V/S RITA DAS	NAVDEEP SINGH, ADV.	15.02.2019	30.01.2020
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL	NIL	NIL	NIL	NIL
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL	NIL	NIL	NIL	NIL
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL	NIL	NIL	NIL	NIL
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM) 56/2018	AWFIS SPACE VS. SRI SIMM RESEARCH	MS. SIMMI KAUR BAGGA	12/3/18	1/15/20
			CS (COMM) 567/2019	BURBERRY LIMITED VS. HERTZ CHEMICALS	SH. SOMNATH DE	2/21/18	1/20/20
			CS (COMM) 593/2019	COTY GERMANY VS. HERTZ CHEMICALS	SH. SOMNATH DE	7/3/18	1/20/20
			CS (COMM) 5/2019	SPECTRUM TOWNSHIP VS. NEW INDIA	SH. S.B. SINGH	1/14/19	1/27/20
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL	NIL	NIL	NIL	NIL
9	SH. NARINDER KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-03	NEW DELHI	NIL	NIL	NIL	NIL	NIL
10	MS. RAVINDER BEDI, ADJ-04	NEW DELHI	NIL	NIL	NIL	NIL	NIL
11	SH. R.L. MEENA, ADJ-02 & Waif TRIBUNAL	NEW DELHI	NIL	NIL	NIL	NIL	NIL
12	SH. AJAY GARG, ADJ-01	NEW DELHI	NIL	NIL	NIL	NIL	NIL
13	MS. CHETNA SINGH, ADJ-03	NEW DELHI	NIL	NIL	NIL	NIL	NIL
14	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court).	North-East	--NIL--	--NIL--	--NIL--	--NIL--	--NIL--
15	Sh. R.P. Pandey, Ld. D&SJ	NW	Nil	Nil	Nil	Nil	Nil
16	Sh. Vinod Kumar, Ld. DJ (C.C.)	NW	Nil	Nil	Nil	Nil	Nil
17	Sh. M.K. Gupta, Ld. ADJ-1/MACT	NW	Nil	Nil	Nil	Nil	Nil
18	Sh. Ajay Pandey, Ld. ADJ-2	NW	No fresh commercial case instituted after 06.12.19 & no case management hearing held .during the month of January	Nil	Nil	Nil	Nil
		NW	No fresh commercial case instituted after 06.12.19 & no case management hearing held .during the month of January	Nil	Nil	Nil	Nil
		NW	No fresh commercial case instituted after 06.12.19 & no case management hearing held .during the month of January	Nil	Nil	Nil	Nil
		NW	No fresh commercial case instituted after 06.12.19 & no case management hearing held .during the month of January	Nil	Nil	Nil	Nil
19	Sh. D.K. Garg, ADJ-3	NW	Nil	Nil	Nil	Nil	Nil
20	Sh. Sanjay Jindal, ADJ-4	NW	Nil	Nil	Nil	Nil	Nil
21	Filing Section	NW	Nil	Nil	Nil	Nil	Nil
22	Ld. District & Sessios Judge North	North	Nil	Nil	Nil	Nil	Nil
23	Ms. Seema Maini	North	Nil	Nil	Nil	Nil	Nil
24	Sh. Pankaj Gupta	North	Nil	Nil	Nil	Nil	Nil
25	Sh. Shivaji Anand	North	Nil	Nil	Nil	Nil	Nil
26	Sh. Gagandeep Singh	North	Nil	Nil	Nil	Nil	Nil
27	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL	NIL	NIL	NIL	NIL
28	SH. NAROTTAM KAUSHAL, D&SJ, DWARKA	SOUTH WEST	NIL	NIL	NIL	NIL	NIL
29	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM 14/2019	KAMAL KAPOOR VS PRESTINE EUREKA	VIKAS CHADHA	15.02.2017	13.01.2020
30	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM 81/2019	ORIENTAL BANK OF COMERCE VS SURESH SINGH RATHORE AND ORS	O.P. PAHUJA	29.05.2019	13.01.2020
31	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS NO. 90/2019	INDERJEET VS M/S SOMA ENTERPRISES	KRISHAN KUMAR MISHRA	02.07.2019	21.01.2020
32	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM 56/2019	NEERAJ GUPTA VS KITTY OVERSEAS	VINOD KUMAR	23.04.2019	25.01.2020
33	DR. VJAY KUMAR DAHIYA, ADJ-01	SOUTH WEST	NIL	NIL	NIL	NIL	NIL
34	SH. BALWANT RAI BANSAL, ADJ-05	SOUTH WEST	NIL	NIL	NIL	NIL	NIL

35	SH. MOHINDER VIRAT, ADJ-04	SOUTH WEST	NIL	NIL	NIL	NIL	NIL
36	SH. TARUN YOGESH, ADJ-03	SOUTH WEST	NIL	NIL	NIL	NIL	NIL
37	SH. HARGURVARINDER SINGH JAGGI, ADJ-02	SOUTH WEST	NIL	NIL	NIL	NIL	NIL
38	MS NEENA BANSAL KRISHNA, LD. D&SJ,	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
39	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	CS/1316/18	M/S. ART N CLASSIC V/S. M/S. INFINITY INTERIORS PVT. LTD.	MS. EKTA	01.09.2018	21.01.2020
			CS/1094/17	M/S. ALTEK DEVICES PVT. LTD. V/S. NEXTRA TELESERVICES PVT. LTD.	MS. MEENA KUMARI	19.07.2017	21.01.2020
40	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
41	Ms. Shelly Arora, ADJ-01, South East District, Saket Courts	South East	NII	NII	NII	NII	NII
42	Ms. Neelam Singh, ADJ-02	SOUTH EAST	NIL	NIL	NIL	NIL	NIL
43	SH. NARESH KUMAR LAKA, LD. ADJ-03	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
44	SH. AMITABH RAWAT, ADJ-04,	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
45	SH. SANJAY SHARMAII ADJ-05,	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
46	SH. VIPIN KUMAR RAI LD. ADJ-06. SOUTH-EAST, SAKET COURTS.	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
47	MS. VANDANA JAIN, ADJ-07	SOUTH-EAST	NIL	NIL	NIL	NIL	NIL
48	DISTRICT & SESSIONS JUDGE(SOUTH)	SOUTH	NIL	NIL	NIL	NIL	NIL
49	SH. RAMESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL	NIL	NIL	NIL	NIL
50	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL	NIL	NIL	NIL	NIL
51	MS. POOJA TALWAR, ADJ-01	SOUTH	NIL	NIL	NIL	NIL	NIL
52	SH. NIKHIL CHOPRA, ADJ-02	SOUTH	NIL	NIL	NIL	NIL	NIL
53	SH. SUMIT DASS, ADJ-03	SOUTH	NIL	NIL	NIL	NIL	NIL
54	SH. SANJEEV KUMAR-II, ADJ-04	SOUTH	NIL	NIL	NIL	NIL	NIL
55	Vacant Court, DJ (Commercial Court)-01	West	NIL	NIL	NIL	NIL	NIL
56	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL	NIL	NIL	NIL	NIL
23	SH.SANJAY SHARMA-I, DISTRICT JDUGE(COMMERCIAL)	EAST	NIL	NIL	NIL	NIL	NIL